



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-034/NCLAT/CHN BEN/2025

Dated: 20th November 2025

NOTICE

Please take notice that the following matter of Chennai Bench will be listed on **03.12.2025**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1620/2025 (For Recall) in Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd Vs UCO Bank Ltd.	Mr. V Venakata Sivakumar Party in person	Mr. Surya Teja SS Nalla

By order of Hon'ble Member (Judicial)

Chennai Bench

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